

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25713/2026 BLAPL/8748/2026	HIJAKIYA SINGH VS STATE OF ODISHA	BISWORANJAN SWAIN VS	R.UDAYAGIRI /68 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000061/2025
2	D-BLAPL/25778/2026 BLAPL/8749/2026	MANTY DAS VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	TALCHER TOWN /606 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001048/2026
3	D-BLAPL/25691/2026 BLAPL/8750/2026	ARJUN ACHARI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAMBALPUR TOWN /41 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000017/2026
4	D-BLAPL/25693/2026 BLAPL/8751/2026	DEBA @ DEBARAJ MAHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /148 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000724/2026
5	D-BLAPL/25696/2026 BLAPL/8752/2026	KARAN GURU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI (SAMBALPUR) /159 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001739/2026
6	D-BLAPL/25697/2026 BLAPL/8753/2026	MUKUNDA MALLICK VS STATE OF ODISHA	AMLAN MOHANTY VS	MOHANA /114 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000075/2023
7	D-BLAPL/25740/2026 BLAPL/8754/2026	NAYAN LALIT NATHWANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000862/2026
8	D-BLAPL/25699/2026 BLAPL/8755/2026	MUNALAL MAURIA VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /45 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000089/2025
9	D-BLAPL/23425/2026 BLAPL/8756/2026	SANTOSH KUMAR MAHANANDIA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BINIKA /239 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000100/2025
10	D-BLAPL/24675/2026 BLAPL/8757/2026	DAKTAR @ DAKTARA NAYAK VS STATE OF ODISHA	SAMVIT MOHANTY VS	TELKOI /152 /2026 J.M.F.C.,TELKOI(Kendujhar) GR/0000148/2026
11	D-BLAPL/25715/2026 BLAPL/8758/2026	CHANDAN PADHI @ PADHY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PATTAPUR (DIGAPAHANDI) /172 /2026 NYAYADHIKARI G.N. /J.M.F.C,SANAKH GR/0000168/2026

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12	D-BLAPL/25043/2026 BLAPL/8759/2026	SITRA @ AKBAR PAWAR VS STATE OF ODISHA	BIKASH KUMAR DASH VS	SUNDARGARH SADAR /301 /2024 A.D.J.,SUNDARGARH(Sundargarh) ST/0000062/2025
13	D-BLAPL/25046/2026 BLAPL/8760/2026	SURJYA NARAYAN KARNA @ SURYA KARNA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /239 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000168/2026
14	D-BLAPL/25072/2026 BLAPL/8761/2026	ARJUN MAJHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /182 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000141/2024
15	D-BLAPL/25150/2026 BLAPL/8762/2026	SARAT CHANDRA GARNAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /207 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARH GR/0000775/2026
16	D-BLAPL/25389/2026 BLAPL/8763/2026	YASH ANAND @ RISHU VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /5 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000247/2025
17	D-BLAPL/25725/2026 BLAPL/8764/2026	PRAMOD@LOKESWAR MAHANANDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /709 /2024 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA CT/0000138/2025
18	D-BLAPL/25409/2026 BLAPL/8765/2026	BRIJALAL KHUTEY VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /79 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000036/2026
19	D-BLAPL/25577/2026 BLAPL/8766/2026	SITAKANTA KARUAN @ TETENG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	NARLA /147 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000342/2026
20	D-BLAPL/25726/2026 BLAPL/8767/2026	AJAYA KHARA @ AJAY KHARA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /207 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000110/2021
21	D-BLAPL/25727/2026 BLAPL/8768/2026	IMRAN @ SK. JAPAN @ SEK. IMRAN @ SK. IMPRAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /3 /2021 A.D.J.,BALASORE(Baleshwar) ST/0000218/2021
22	D-BLAPL/25578/2026 BLAPL/8769/2026	CHIKU @ AMARENDRA PARIDA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BARANGA /319 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001055/2026
23	D-BLAPL/25579/2026	MUNNA MAHATO	AMITAV TRIPATHY	SEMILLIGUDA /33 /2021

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	BLAPL/8770/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000032/2021
24	D-BLAPL/25591/2026 BLAPL/8771/2026	MOHAMMAD CHAND ALAM VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENSE CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR GR/0000064/2026
25	D-BLAPL/25737/2026 BLAPL/8772/2026	MANOJ KUMAR SWAIN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BUGUDA /81 /2026 A.D.J.,BHANJANAGAR(Ganjam) ST/0000216/2026
26	D-BLAPL/25382/2026 BLAPL/8773/2026	SURAJ HEMBRAM VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /210 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000158/2025
27	D-BLAPL/25684/2026 BLAPL/8774/2026	DIPU NAHAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KABISURYANAGAR /1 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000001/2024
28	D-BLAPL/25386/2026 BLAPL/8775/2026	MADHU @ MADHUSUDAN SARAKA VS STATE OF ODISHA	SK. ZAFARULLA VS	MUNIGUDA /75 /2021 A.D.J.,CUM SPECIAL JUDGE,BISSAMPUR TR/0000063/2021
29	D-BLAPL/25392/2026 BLAPL/8776/2026	SURYAKANTA JHANKAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	SONEPUR /258 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000086/2026
30	D-BLAPL/25753/2026 BLAPL/8777/2026	AJIT KUMAR DALAI@ BABU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BOLAGARH P.S. /207 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000057/2026
31	D-BLAPL/25399/2026 BLAPL/8778/2026	GURU KHORA VS STATE OF ODISHA	M.BALAJI RAO VS	BOIPARIGUDA /190 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000784/2026
32	D-BLAPL/25688/2026 BLAPL/8779/2026	PRAKASH MUKHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
33	D-BLAPL/25400/2026 BLAPL/8780/2026	DEEPAK KUMAR DIGAL VS UNION OF INDIA(NCB)	SUDHANSU SEKHAR DASH VS	NCB BHUBANESWAR /12 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000044/2025
34	D-BLAPL/25712/2026 BLAPL/8781/2026	JIBAN SINGH @ JIBAN KUMAR SINGH VS	KHAGESWAR BEHERA VS	CHANDAKA P.S. /399 /2026 J.M.F.C.,BHUBANESWAR(Khordha)

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35	D-BLAPL/25754/2026 BLAPL/8782/2026	STATE OF ODISHA SALMAN DIGAL VS	KULDEEP MOHANTY VS	CT/0001705/2026 GOCHHAPADA /165 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000141/2024
36	D-BLAPL/25405/2026 BLAPL/8783/2026	STATE OF ODISHA MANTU NAYAK VS	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000038/2026
37	D-BLAPL/25757/2026 BLAPL/8784/2026	STATE OF ODISHA SANTANU @ KUNA KUMAR PADHAN VS	SAROJ KUMAR MISHRA VS	BIRMAHARAJPUR /97 /2024 A.D.J.,SONEPUR(Sonepur) SC/0000041/2024
38	D-BLAPL/25431/2026 BLAPL/8785/2026	STATE OF ODISHA HAIBAT HOSEN KHAN VS	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C.,KHURDA(Khordha) 2(A)CC/0000165/2026
39	D-BLAPL/25092/2026 BLAPL/8786/2026	STATE OF ODISHA ASHOK BEHERA @ BANGARA ASHOK VS	SULOCHANA PATRO VS	BADABAZAR /280 /2026 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000059/2026
40	D-BLAPL/25524/2026 BLAPL/8787/2026	STATE OF ODISHA GANGA NAHAK VS	PARTHA SARATHI DAS VS	POLASARA PS /23 /2013 A.D.J.,KODALA(Ganjam) ST/0000134/2024
41	D-BLAPL/25517/2026 BLAPL/8788/2026	STATE OF ODISHA TOFAN SETHY VS	PRANGYANANDA PATTANAİK VS	BHUBANESWAR G.R.P.S. /7 /2026 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000164/2026
42	D-BLAPL/25540/2026 BLAPL/8789/2026	STATE OF ODISHA JITENDRA KUMAR SAHANI @ SUDAM VS	SURYAKANTA DWIBEDI VS	PHIRINGIA /43 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000069/2026
43	D-BLAPL/25542/2026 BLAPL/8790/2026	STATE OF ODISHA BHASKAR KARNA VS	SURYAKANTA DWIBEDI VS	PHIRINGIA /43 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000069/2026
44	D-BLAPL/25520/2026 BLAPL/8791/2026	STATE OF ODISHA ANANTA POLEI @ ANANTA POLAI VS	PARTHA SARATHI DAS VS	KODALA /47 /2007 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000074/2007
45	D-BLAPL/25547/2026 BLAPL/8792/2026	STATE OF ODISHA PITAM HANTAL VS	MANGU NANDY VS	ORKEL /270 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000123/2024

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46	D-BLAPL/25535/2026 BLAPL/8793/2026	ASWIN @ ASHWINI KUMAR NAYAK VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /49 /2017 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000035/2018
47	D-BLAPL/25762/2026 BLAPL/8794/2026	GOKULANANDA PRADHAN VS STATE OF ODISHA	SASMITA NANDA VS	BANTALA /316 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000040/2026
48	D-BLAPL/24314/2026 BLAPL/8795/2026	BHALU @ PRADYUMNA TRIPATHY VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	CHOUDWAR /277 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000085/2026
49	D-BLAPL/25569/2026 BLAPL/8796/2026	BHAGIRATHI PRADHAN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PURI(Puri) GR/0000386/2026
50	D-BLAPL/24619/2026 BLAPL/8797/2026	SASHI GADTIA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUNDHEIGOLA /261 /2024 A.D.J.,DEOGARH(Debagarh) ST/0000023/2025
51	D-BLAPL/25573/2026 BLAPL/8798/2026	BHIMA JHODIA VS STATE OF ODISHA	DEBASIS SARANGI VS	ANDIRAKANCHI /99 /2024 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada) CT/0000015/2025
52	D-BLAPL/24775/2026 BLAPL/8799/2026	SK. NAJMUL ARFIN @ MUNA @ HAPIJI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATPUR /198 /2018 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000621/2018
53	D-BLAPL/25639/2026 BLAPL/8800/2026	SUSHIL CHHANDA @ SUSIL CHHANDA VS STATE OF ODISHA	SITIKANT MISHRA VS	REAMAL /291 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2025
54	D-BLAPL/24981/2026 BLAPL/8801/2026	MANAS DIGAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000021/2026
55	D-BLAPL/25133/2026 BLAPL/8802/2026	BHAGABAN BAGARTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	LACHHIPUR /134 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000041/2024
56	D-BLAPL/25210/2026 BLAPL/8803/2026	DHIRENDRANATH BARAL @ PAPU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	TALABANIA /49 /2026 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000191/2026
57	D-BLAPL/25650/2026	BABLU RAY	JUGALA KISHORE PANDA	PURUNAKATAK /166 /2026

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	BLAPL/8804/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh) Spl/0000118/2026
58	D-BLAPL/25212/2026 BLAPL/8805/2026	SK MOJAL HUSSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BHADRAK RURAL /57 /2024 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000154/2024
59	D-BLAPL/25254/2026 BLAPL/8806/2026	KUSHA @ KUSHADEV BARI VS STATE OF ODISHA	BINI MISHRA VS	BADAMPAHAD /80 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000777/2026
60	D-BLAPL/25271/2026 BLAPL/8807/2026	DIPU @ KALLOLA KANTA SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	ANGUL SADAR PS /614 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000041/2026
61	D-BLAPL/25652/2026 BLAPL/8808/2026	ANIL @ ANEL SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /803 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001444/2026
62	D-BLAPL/25897/2026 BLAPL/8809/2026	MD. ASGAR ANSARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /60 /2026 A.D.J.,KEONJHAR(Kendujhar) ST/0000021/2026
63	D-BLAPL/25368/2026 BLAPL/8810/2026	MANAS DANGUA @ BHANGUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GANIA /10 /2025 DISTRICT & SESSIONS JUDGE,NAYAGA ST/0000199/2025
64	D-BLAPL/22677/2026 BLAPL/8811/2026	SIMANCHAL NAIK @ SIMA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	NUAGAM (PATRAPUR) /131 /2026 J.M.F.C.,PATRAPUR(Ganjam) GR/0000271/2026
65	D-BLAPL/25460/2026 BLAPL/8812/2026	SNEHALATA BEHERA VS STATE OF ODISHA	DEBARAJ BEHERA VS	BALLIGUDA /172 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000292/2026
66	D-BLAPL/25532/2026 BLAPL/8813/2026	NABIN MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /91 /2026 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000107/2026
67	D-BLAPL/25551/2026 BLAPL/8814/2026	ARJUN SINGH @ AKSHAYA SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BRAHMANITARANG /22 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000090/2025
68	D-CMAPL/26734/2026 CMAPL/120/2026	GOLAKHA BIHARI PATRA VS	RAJ KISHORE SWAIN VS	// ()

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69	D-CMP/37455/2026 CMP/1436/2026	PRASANTI PATRA RAMAKANTA @ CHITU SAHOO VS SUKANTA KUAR RAY	GAJENDRA NATH ROUT VS	// // CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000143/2002
70	D-CMP/37859/2026 CMP/1437/2026	VIKHYAKARI MOHAPATRA @ BHIKHYAKARI MOHAPATRA VS DAYANIDHI BEHERA	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000069/2020
71	D-CMP/39761/2026 CMP/1438/2026	SUJAN BISWAL VS GADADHAR BISWAL	ARIJEET MISHRA VS	// DISTRICT AND SESSIONS JUDGE,ANGUL Fao/0000002/2025
72	D-CMP/38358/2026 CMP/1439/2026	B. @ BHENDI TRIPATI PATRA VS K. KRUSHNAMURTY PATRO	MOHAMMED FARADISH VS	// 2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000026/2022
73	D-CMP/38452/2026 CMP/1440/2026	PARBATI MANJARI BEHERA VS BILASMANI PARIDA	PRAJNA SARITA MOHANTY VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) EC/0000005/2023
74	D-CMP/40115/2026 CMP/1441/2026	ANCHAL AGRAWAL VS MUKESH AGARWAL @ MUKESH KUMAR AGARWAL	SRINIVAS MOHANTY VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000143/2024
75	D-CMP/38371/2026 CMP/1442/2026	SIBA PRASAD PRADHAN VS HARIPRIYA GIRI	SUMIT KUMAR MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasore) CS/0000329/2016
76	D-CMP/38460/2026 CMP/1443/2026	ANAM CHARAN DAS VS GANESH MAHARANA	PRADEEP KUMAR DAS VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CMA/0000120/2026
77	D-CMP/39278/2026 CMP/1444/2026	SUJATHA PANDA VS BIMALA GOUDA	DEBASHIS NANDA VS	// CIVIL JUDGE (SD),JEYPORE(Koraput) CMA/0000007/2026
78	D-CMP/38195/2026 CMP/1445/2026	SUBODH KUMAR SATPATHY VS SANDEEP KUMAR SATPATHY	ABHILASH MISHRA VS	// DISTRICT & SESSIONS JUDGE,BOUDH(Boudh) CVREV/0000005/2024
79	D-CMP/39286/2026 CMP/1446/2026	BAIKUNTHANATH JENA VS SRIKANTA MOHANTY	MANAS RANJAN BAUG VS	// Civil Judge (S.D.) LR, Bhubaneswar(Khordha) CS/0000509/2019

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80	D-CMP/36784/2026 CMP/1447/2026	HARI NAIK VS BASANTA KUMAR MOHAPATRA	DEBASHISHA HOTA VS	// S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL EC/0000005/2018
81	D-CMP/40362/2026 CMP/1448/2026	ST. XAVIERS EDUCATION SOCIETY, CUTTACK VS THE BRANCH MANAGER, INDIAN OVERSEAS BANK, CUTTACK	PRASANT KUMAR KHUNTIA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000992/2026
82	D-CMP/38630/2026 CMP/1449/2026	SANTILATA PATRA VS ASHUTOSH PATRA	AMIT PRASAD BOSE VS	// GRAM NYAYALAYA,BRAHMAGIRI(Pur CS/0000167/2008
83	D-CMP/37366/2026 CMP/1450/2026	LATA PATRA VS MALAYA RANJAN PRADHAN	SATYA SINDHU KASHYAP VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0002054/2019
84	D-CMP/40509/2026 CMP/1451/2026	PARAMESWAR BASTIA VS SATYA NARAYAN BASTIA	PRASHANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BOUDH CVREV/0000014/2026
85	D-CMP/38631/2026 CMP/1452/2026	M/S. VISWAKARMA FEEDING AGENCY, KEONJHAR VS RAJANI CHOWDHURY	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar CS/0000004/2023
86	D-CMP/38483/2026 CMP/1453/2026	ARABINDA SATAPATHY VS RENUBALA SATAPATHY	SUVASHISH PATTANAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
87	D-CONTC/37578/2026 CONTC/5654/2026	TANUJA PRUSTY VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
88	D-CONTC/37616/2026 CONTC/5655/2026	GIRIJA KUMARI PANDA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
89	D-CONTC/38401/2026 CONTC/5656/2026	KSHIRODINI@KHIRODINI SUNA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// 0 //
90	D-CONTC/38654/2026 CONTC/5657/2026	HEMANTA KUMAR MOHANTY VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	ADV VS	// 0 //
91	D-CONTC/38768/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5658/2026	VS SUMATI KUMAR MOHANTY, INSPECTOR IN CHARGE ATHAGARH POLICE STATION, CUTTACK	VS	0 //
92	D-CONTC/39850/2026 CONTC/5659/2026	PURNA CHANDRA SETHI VS MS. ASWATHY S., COMMISSIONER SECRETARY, HEALTH AND FAMILY WELFARE DEPT., KHURDA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
93	D-CONTC/39856/2026 CONTC/5660/2026	RAMESH CHANDRA BAG VS GIRISH S.N.,COMM-CUM-SECRETARY, PR AND DRINKING WATER DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
94	D-CONTC/40094/2026 CONTC/5661/2026	BIPIN BIHARI PATHI VS DR. N. THIRUMALA NAIK IAS, SCHOOL AND MASS EDUCATION DEPTT. ,BHUBANESWAR	ADV. VS	// 0 //
95	D-CONTC/39672/2026 CONTC/5662/2026	MAHAMMAD FAIJAL ALLI VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF ,WATER RESOURCES ODISHA	ADV VS	// 0 //
96	D-CONTC/39902/2026 CONTC/5663/2026	BIDYADHAR SAMAL VS SACHIN RAMCHANDRA JADHAV, IAS, COMMISSIONER CUM SECRETARY AGRICULTURE AND FARMERS EMPOWERMENT DEPTT.	ADV VS	// 0 //
97	D-CONTC/39955/2026 CONTC/5664/2026	DAYANIDHI SWAIN VS PRAVAT KUMAR PANDA, OAS, TAHASILDAR VYASANAGAR, JAJPUR	NIRANJAN LENKA VS	// 0 //
98	D-CONTC/39960/2026 CONTC/5665/2026	KHAGESWAR DAS VS KALI PRASANA MOHAPATRA, IAS	ADV. VS	// 0 //
99	D-CONTC/36742/2026 CONTC/5666/2026	BISHIKESHAN SAHOO VS SHUBHAM SAXENA, IAS	ADV. VS	// 0 //
100	D-CONTC/38600/2026 CONTC/5667/2026	INDULATA PATRA VS SHUBHAM SAXENA, IAS	ADV. VS	// 0 //
101	D-CONTC/38475/2026 CONTC/5668/2026	M/S. UTKAL BUILDERS LIMITED, BHUBANESWAR VS AMRIT RUTURAJ, I.A.S.	LALIT KUMAR MAHARANA VS	// 0 //
102	D-CONTC/38668/2026 CONTC/5669/2026	TILOTTAMA SETHI VS	ADV. VS	// 0

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103	D-CONTC/38878/2026 CONTC/5670/2026	VIVEKANAND SHARMA, IPS PABITRA SAHOO VS PABITRA MOHAN BARIK, D.E.O., KENDRAPARA	ADV. VS	// // 0 //
104	D-CONTC/39554/2026 CONTC/5671/2026	PRAVAKAR MOHANTY VS MINATI JAGDEV, B.D.O., BARI	ADV. VS	// 0 //
105	D-CONTC/40124/2026 CONTC/5672/2026	JAYARAM PARIDA VS PRIYABRATTA DAS, OAS, TAHASILDAR, BASUDEVPUR	ADV. VS	// 0 //
106	D-CONTC/13540/2026 CONTC/5673/2026	SANTOSH KUMAR ROUTRAY VS VEENET BHARADWAJ, IAS	ADV. VS	// 0 //
107	D-CONTC/34856/2026 CONTC/5674/2026	PRAGYAN KUMARI SAHU VS DR.N. TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //
108	D-CONTC/34873/2026 CONTC/5675/2026	ARCHANA BEHERA VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //
109	D-CONTC/34874/2026 CONTC/5676/2026	RAJALAXMI BARADA VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //
110	D-CONTC/40514/2026 CONTC/5677/2026	KAILASH BASTIA VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUTTACK	ADV VS	// 0 //
111	D-CONTC/37057/2026 CONTC/5678/2026	SANTOSH KUMAR RANA VS DR.N.THIRUMALA NAIK, IAS	SHASHI BHUSAN JENA VS	// 0 //
112	D-CRLA/24874/2026 CRLA/786/2026	RAJESH SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /13 /2022 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000217/2022
113	D-CRLA/25801/2026 CRLA/787/2026	CHITARANJAN DEHURI VS STATE OF ODISHA(VIG.)	AMIT KUMAR NATH VS	SAMBALPUR VIGILANCE /13 /2020 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000006/2023

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114	D-CRLA/25179/2026 CRLA/788/2026	ARJUN SAHU VS STATE OF ODISHA	JAYDEEP PAL VS	JHARSUGUDA GRPS /88 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000039/2025
115	D-CRLA/25648/2026 CRLA/789/2026	NABAGHANA HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	PADWA /13 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) TR/0000009/2025
116	D-CRLA/24095/2026 CRLA/790/2026	RAMESH CHANDRA MISHRA VS STATE OF ODISHA(VIG.)	TIRTH KUMAR SAHU VS	SAMBALPUR VIGILANCE /47 /2011 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000010/2013
117	D-CRLMC/21401/2026 CRLMC/3005/2026	SAMIR PALEI @ SAMIR POLEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /104 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000231/2022
118	D-CRLMC/25505/2026 CRLMC/3006/2026	LALIT SAHU VS STATE OF ODISHA	BIKASH KARNA VS	MUDANPUR RAMPUR /125 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahandihir) CT/0000248/2023
119	D-CRLMC/26031/2026 CRLMC/3007/2026	BIKASH KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /203 /2025 J.M.F.C.-CUM-CIVIL JUDGE(JD),DAMARA GR/0000288/2025
120	D-CRLMC/25765/2026 CRLMC/3008/2026	RAKASHASI TRIPATHY VS MAHAPRASAD ROUT	SAMVIT MOHANTY VS	/ /0 J.M.F.C.,BORIGUMMA(Koraput) ICC/0000001/2026
121	D-CRLMC/25149/2026 CRLMC/3009/2026	NIRANJAN MOHARANA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	UDALA /29 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) ICC/0000014/2025
122	D-CRLMC/25469/2026 CRLMC/3010/2026	MAMA @ SK. LATIF UDDIN VS STATE OF ODISHA	SARTHAK SATAPATHY VS	TIRTOL /387 /2020 JMFC TIRTOL(Jagatsinghapur) GR/0000370/2020
123	D-CRLMC/26024/2026 CRLMC/3011/2026	MANA@MANARANJAN BAL VS STATE OF ODISHA	PARSURAM PANDA VS	MARINE KASIA /124 /2023 ASST.SESSION JUDGE,BASUDEVPUR(Balasore) ST/0000003/2025
124	D-CRLMC/25797/2026 CRLMC/3012/2026	THEBLE EKKA @ THEBBAL EKKA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	HATIBARI /102 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000104/2020
125	D-CRLMC/25998/2026	PRANAB KUMAR DHAL	PRASANNA KUMAR PANDA	BORIGUMMA /22 /2025

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	CRLMC/3013/2026	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,JEYPORE CT/0000052/2026
126	D-CRLMC/24812/2026 CRLMC/3014/2026	RAJESH KUMAR SETHY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	GHASIPURA /204 /2018 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000337/2018
127	D-CRLMC/24906/2026 CRLMC/3015/2026	SHREE KUMAR SUJAL@SUJAL BEURA @ SRUJAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /288 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000623/2024
128	D-CRLMC/19302/2026 CRLMC/3016/2026	BASISTA SAHOO @ RAJA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	ORKEL /64 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000018/2023
129	D-CRLMC/25034/2026 CRLMC/3017/2026	PRAHALLAD CHANDRA MALLICK VS STATE OF ODISHA	SHAKTI PRASAD RATH VS	/ /0 DIST.& SESSIONS JUDGE,,JAJPUR(Jajapu CRA/0000006/2026
130	D-CRLMC/25471/2026 CRLMC/3018/2026	RAJEEV@RAJIB LOCHAN KAR VS STATE OF ODISHA	PURNA CHANDRA DAS VS	SOSO /14 /2026 J.M.F.C, HATADIHI(Kendujhar) GR/0000042/2026
131	D-CRLMC/25503/2026 CRLMC/3019/2026	JUBRAJ @ JUBARAJ RANA VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /96 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000039/2023
132	D-CRLMC/26005/2026 CRLMC/3020/2026	KOTESWAR DASH @ RINKU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KHANDAGIRI P.S. /833 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002052/2026
133	D-CRLMC/11330/2026 CRLMC/3021/2026	NALINI KUMAR SAHOO VS STATE OF ODISHA	JAGAMOHAN PATTANAIK VS	TIRTOL /371 /2023 JMFC TIRTOL(Jagatsinghapur) GR/0000414/2023
134	D-CRLMC/26112/2026 CRLMC/3022/2026	GOUTAM RAY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BYREE /104 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000767/2021
135	D-CRLMC/21707/2026 CRLMC/3023/2026	MAYADHAR CHHATRIA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SINDHIKELA PS /279 /2025 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000394/2025
136	D-CRLMC/24555/2026 CRLMC/3024/2026	LOKANATH SURYANARAYAN MISHRA @ LOKANATH MISHRA VS	PRASANNA KUMAR MISHRA VS	INOCITY PS /34 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha)

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137	D-CRLMC/23766/2026 CRLMC/3025/2026	STATE OF ODISHA BIDESHI DALEI VS	RABI NARAYAN MOHANTY VS	ICC/0003947/2023 NAYAPALLI P.S. /157 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000334/2026
138	D-CRLMC/26165/2026 CRLMC/3026/2026	STATE OF ODISHA MUKUNDA PATRA VS	JNYANANANDA PANDA VS	LANJIGARH /74 /2026 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000152/2026
139	D-CRLMC/24830/2026 CRLMC/3027/2026	STATE OF ODISHA ARUN KUMAR PRADHAN VS	RAJESH KUMAR MAHAPATRA VS	CHHENDIPADA /102 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000260/2025
140	D-CRLMC/24892/2026 CRLMC/3028/2026	STATE OF ODISHA BHAGYABAN KANHAR VS	BIBHUTI RANJAN MOHANTY VS	KANTAMAL /24 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000037/2025
141	D-CRLMC/26154/2026 CRLMC/3029/2026	STATE OF ODISHA SUBASH KARMI VS	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /34 /2017 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000035/2019
142	D-CRLMC/25184/2026 CRLMC/3030/2026	STATE OF ODISHA RAJSHREE OJHA VS	PRATYUSHA NAIDU VS	BALIANTA P.S. /269 /2021 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000767/2021
143	D-CRLMC/25654/2026 CRLMC/3031/2026	STATE OF ODISHA LITUNA BISWAL VS	BIKASH KARNA VS	CUTTACK SADAR /190 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000380/2023
144	D-CRLMC/25988/2026 CRLMC/3032/2026	STATE OF ODISHA DIPAK SWAIN@DEEPAK SWAIN@BABU VS	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /195 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000795/2026
145	D-CRLMC/25704/2026 CRLMC/3033/2026	STATE OF ODISHA JYOTIRMAYEE ROUT VS	RAJESH KUMAR MAHAPATRA VS	BALIMI /10 /2026 S.D.J.M.,HINDOL(Dhenkanal) GR/0000037/2026
146	D-CRLMC/24804/2026 CRLMC/3034/2026	STATE OF ODISHA BAGULI @ KARUNAKAR BEHERA VS	KABIRAJ PRADHAN VS	RANPUR /82 /2013 ASST. SESSION JUDGE,RANPUR(Nayaga ST/0000034/2018
147	D-CRLMC/26133/2026 CRLMC/3035/2026	STATE OF ODISHA RASHMIKANTA SATAPATHY VS SAMANTA HERAMBA KUMAR PATASANI @ MUNA	ATUL TRIPATHY VS	// EXECUTIVE MAGISTRATE,BBSR(Khord CMC/0000943/2016

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148	D-CRLMC/25795/2026 CRLMC/3036/2026	SK.MASKUR ALI VS STATE OF ODISHA	MOHAMMED AKHTER RAZA KHAN VS	TIRTOL /75 /2001 JMFC TIRTOL(Jagatsinghapur) GR/0000220/2001
149	D-CRLMC/25137/2026 CRLMC/3037/2026	MADHUSUDAN BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /354 /2023 ASST.SESSION JUDGE,BASUDEVPUR(B ST/0000001/2024
150	D-CRLMC/24917/2026 CRLMC/3038/2026	SK. MUSTKAM @ BABU VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	DERABIS /174 /2026 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000396/2026
151	D-CRLMC/26129/2026 CRLMC/3039/2026	MOHAMMED RASID@HAFIZ@SK. RASID MOHAMMAD VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NEMALO /161 /2026 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000167/2026
152	D-CRLMP/24963/2026 CRLMP/1301/2026	BIJAN KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// () //
153	D-CRLMP/25324/2026 CRLMP/1302/2026	CHANDINEE NAIK VS STATE OF ODISHA	HARAPRASAD PANDA VS	//0 () //
154	D-CRLMP/26169/2026 CRLMP/1303/2026	BISWABANDHU PANIGRAHI VS STATE OF ODISHA(VIG.)	AMITABH PANDA VS	CUTTACK VIGILANCE /11 /2023 () //
155	D-CRLMP/26102/2026 CRLMP/1304/2026	BISWAJIT PRUSTY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	//0 () //
156	D-CRLREV/26022/2026 CRLREV/622/2026	BASUDEV ROUT VS STATE OF ODISHA	PRATIK NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026
157	D-CRLREV/24176/2026 CRLREV/623/2026	LAXMAN MAHARANA @ LANDA VS STATE OF ODISHA	CHIRANJIB ROUT VS	VIKRAMPUR /154 /2025 A.D.J.,TALCHER(Anugul) CRA/0000002/2026
158	D-CRLREV/24802/2026 CRLREV/624/2026	BIKASH BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /142 /2021 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CRA/0000073/2026
159	D-CRLREV/25741/2026	KURUKHETRA SUNA	ALOK KUMAR PANDA	//0

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	CRLREV/625/2026	VS STATE OF ODISHA	VS	EXECUTIVE MAGISTRATE, BHAWANIPUR CMC/0000098/2025
160	D-CRLREV/25805/2026 CRLREV/626/2026	SANTOSH KUMAR AGRAWAL VS SUB DIVISIONAL MAGISTRATE, JHARSUGUDA	PABITRA KUMAR NAYAK VS	//0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CRMC/0000013/2026
161	D-CRLREV/26128/2026 CRLREV/627/2026	KUNA ROUT VS STATE OF ODISHA	SITI KANT MISHRA VS	BARAMBA /68 /2022 A.D.J.,ATHAGARH(Cuttack) CRA/0000004/2026
162	D-LAA/36509/2026 LAA/135/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD- BOLANGIR NEW B.G. RAIL LINE VS GUPTESWAR NAIK	SUBHARAJ NAIK,AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S) LA/0000049/2021
163	D-LAA/36517/2026 LAA/136/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD- BOLANGIR NEW B.G. RAIL LINE VS LINGARAJ KARMI	SUBHARAJ NAIK,AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S) LA/0000009/2021
164	D-LAA/37107/2026 LAA/137/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR,NEW B.G. RAIL LINE VS PATITAPABANA BHOKTA	SWAMYAMBI,BOUSHRA,A.S.C VS	// PO, LA, R AND RA (ND), SAMBALPUR(S) LA/0000450/2023
165	D-LAA/37108/2026 LAA/138/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR,NEW B.G. RAIL LINE VS SHANKAR BHUKTA	KORUJA,BOUSHRA,A.G.A VS	// PO, LA, R AND RA (ND), SAMBALPUR(S) LA/0000098/2023
166	D-LAA/37428/2026 LAA/139/2026	JHINGTU ROUT @ GOUD VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000119/2023
167	D-LAA/37438/2026 LAA/140/2026	UDHABA PATEL @ MALI VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000127/2023
168	D-LAA/37442/2026 LAA/141/2026	JHINGTU ROUT @ GOUD VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000128/2023
169	D-MACA/22970/2026 MACA/815/2026	CHHOTE MUNDARI VS SABITRI PRADHAN	DINESH KUMAR PATRA VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000181/2023
170	D-MACA/28016/2026 MACA/816/2026	SENIOR DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., BALASORE VS	SUBRAT SATAPATHY VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj)

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171	D-MACA/36004/2026 MACA/817/2026	NANGI MURMU D.M.,M/S ORIENTAL INSURACNE CO. LTD.,BHUBANESWAR VS PRAMILA MOHANTY	SOMNATH ROY VS	Mac/0000012/2023 // 7TH M.A.C.T.,BHUBANESWAR(Khordha)
172	D-MACA/37317/2026 MACA/818/2026	KUMARI GOUDA VS SANJAYA KUMAR GOUDA	ASHOK DAS VS	Mac/0000274/2020 // II MACT (SD),BERHAMPUR(Ganjam)
173	D-MACA/37595/2026 MACA/819/2026	THE LEGAL MANAGER (CLAIMS), M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.,BHUBANESWAR VS GOKHA NAIK	GIRI PRASAD DUTTA VS	Mac/0000016/2022 // 1ST M.A.C.T., CUTTACK(Cuttack)
174	D-MACA/37617/2026 MACA/820/2026	D.M.,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., GUJARAT VS PURUSOTTAM MAJHI	GIRIJA PRASAD DUTTA VS	Mac/0000479/2023 // 1ST M.A.C.T., BHAWANIPATNA(Kalahandi)
175	D-MACA/16115/2026 MACA/821/2026	THE B.M.,HDFC ERGO GENERAL INSURANCE COMPANY LTD., SUNDARGARH VS DIPIKA KERKETTA	ADAM ALI KHAN VS	Mac/0000102/2022 // 3RD M.A.C.T., ROURKELA(Sundargarh)
176	D-MACA/26614/2026 MACA/822/2026	THE D.M.,ORIENTAL INSURANCE COMPANY LTD., SUNDARGARH VS MOHINI PRADHAN	ADAM ALI KHAN VS	Mac/0000261/2020 // 3RD M.A.C.T., ROURKELA(Sundargarh)
177	D-MACA/37198/2026 MACA/823/2026	PRAMILA RAUL VS RAJIBA KALO	KAPILA CHARAN NAYAK VS	Mac/0000250/2019 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
178	D-MACA/27764/2026 MACA/824/2026	THE MANAGER (CLAIMS), M/S. SRIRAM GENERAL INSURANCE COMPANY LTD.,JAIPUR,RAJASTHAN VS BABATI PRADHAN	PURANMA SETHI VS	Mac/0000036/2024 // 3RD M.A.C.T.,PHULBANI(Kandhamal)
179	D-MATA/39954/2026 MATA/282/2026	SUCHARITA SATAPATHY VS PRASHANT KUMAR HOTA	UMA CHARAN MISHRA VS	Mac/0000014/2013 // JUDGE, FAMILY COURT, NAYAGARH(Nayagarh)
180	D-MATA/38880/2026 MATA/283/2026	ABHIJIT MISHRA VS JASMIN MISHRA	BIBHU PRASAD MOHANTY VS	CP/0000013/2025 // JUDGE FAMILY COURT,BHUBANESWAR
181	D-MATA/39978/2026 MATA/284/2026	SWARNALATA MOHANTY VS SARBESWAR MOHANTY	ASHOK DAS VS	CP/0000100/2023 // JUDGE FAMILY COURT,CUTTACK(Cuttack)

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182	D-MATA/40014/2026 MATA/285/2026	PRATIMA SAHOO @ MOHANTY VS HAREKRUSHNA MOHANTY	AJIT KUMAR TRIPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000761/2013
183	D-MATA/39541/2026 MATA/286/2026	NIBEDITA SAHU VS GOPAL SAHU	GEETANJALI MAJHI VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CP/0000088/2025
184	D-MATA/39663/2026 MATA/287/2026	JUGASWAPNA PRIYADARSINI @ SAMAL VS SURYAKANTA SAMAL	TUSAR KUMAR MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000389/2021
185	D-MATA/35717/2026 MATA/288/2026	MANAS PATTANAIK VS SUCHETA MOHANTY	DEBASNAN DAS VS	// JUDGE FAMILY COURT,KHURDA(Khordha) CP/0000148/2023
186	D-RSA/38355/2026 RSA/441/2026	SUSAMA@SUSHAMA NANDA VS RAJENDRA BEHERA	MOHAMMED FARADISH VS	// A.D.J.,KARANJIA(Mayurbhanj) RFA/0000006/2025
187	D-RSA/39111/2026 RSA/442/2026	RAJENDRA KUMAR SAHOO VS JAGMOHAN TRIPATHY	PRABIN DAS VS	// DIST.& SESSIONS JUDGE,,JAJPUR(Jajapur) RFA/0000021/2025
188	D-RSA/40640/2026 RSA/443/2026	MANORANJAN SWAIN VS NIMAIN CHARAN PARIDA	TUSAR KUMAR MISHRA VS	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000021/2025
189	D-RVWPET/39234/2026 RVWPET/204/2026	ASHISH KUMAR PANIGRAHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
190	D-TRP(C)/39924/2026 TRP(C)/267/2026	ASUTOSH MISHRA VS ANITA MAHESH	SWARUP RANJAN SINGH SAMANT VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0000007/2025
191	D-WA/38155/2026 WA/1190/2026	STATE OF ODISHA VS RAJENDRA PRASAD PAIK	SAROJ KUMAR JEE, AGA VS	// () //
192	D-WA/38234/2026 WA/1191/2026	STATE OF ODISHA VS DEENABANDHU PALL	SAROJ KUMAR JEE,A.G.A VS	// () //
193	D-WA/35065/2026	RAM PRASAD MOHANTY	CHANDAN SAMANTARAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1192/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/37592/2026 WP(C)/27677/2026	ARUNA MAHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
195	D-WP(C)/37770/2026 WP(C)/27678/2026	BIRA KISHOR JANI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
196	D-WP(C)/38769/2026 WP(C)/27679/2026	DEBRAJ MOHAPATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/37230/2026 WP(C)/27680/2026	GOBINDA PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
198	D-WP(C)/38909/2026 WP(C)/27681/2026	SADANANDA MANDAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
199	D-WP(C)/37388/2026 WP(C)/27682/2026	UCO BANK, THE DEPUTY GENERAL MANAGER, ZONAL OFFICE SAMBALPUR VS SANGRAM KESHARI KHUNTIA	SUBRAT MISRA VS	// 0 //
200	D-WP(C)/37633/2026 WP(C)/27683/2026	BENUDHAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
201	D-WP(C)/39031/2026 WP(C)/27684/2026	KAMALINI S.H.G, GHUNSAR,BALANGIR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
202	D-WP(C)/38438/2026 WP(C)/27685/2026	MENAKA PARIJA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
203	D-WP(C)/20208/2026 WP(C)/27686/2026	NRUSINGHA CHARAN PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
204	D-WP(C)/39032/2026 WP(C)/27687/2026	MAA MANGALA S.H.G., BALANGIR VS	RAJIV KUMAR MAHANTA VS	// 0

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205	D-WP(C)/36581/2026 WP(C)/27688/2026	STATE OF ODISHA SUBHASHREE PACKERS PVT. LTD., CUTTACK VS EXECUTIVE ENGINEER (ELECT.), TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// // 0 //
206	D-WP(C)/39923/2026 WP(C)/27689/2026	PREMANSU CHAND VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
207	D-WP(C)/39035/2026 WP(C)/27690/2026	RAJLAXMI S.H.G, GHANTAMAL,BALANGIR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
208	D-WP(C)/39038/2026 WP(C)/27691/2026	PRANABA KISHORE BHARATI GOSWAMI VS STATE OF ODISHA	SUPRIYA PATRA VS	// 0 //
209	D-WP(C)/39870/2026 WP(C)/27692/2026	RAGHUNATHA MAHAPATRA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
210	D-WP(C)/39023/2026 WP(C)/27693/2026	AJAY KUMAR PATRA VS COMMANDANT GENERAL OF HOME GUARDS, ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
211	D-WP(C)/36972/2026 WP(C)/27694/2026	NAROTTAM ROUT VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
212	D-WP(C)/38855/2026 WP(C)/27695/2026	MAA KANAK SUNDARI SHG, BHADRAK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
213	D-WP(C)/38867/2026 WP(C)/27696/2026	PANCHAYAT STARIYA SANGHA, UMA,BOUDH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
214	D-WP(C)/39029/2026 WP(C)/27697/2026	PRANABA KISHORE BHARATI GOSWAMI VS STATE OF ODISHA	SUPRIYA PATRA VS	// 0 //
215	D-WP(C)/38267/2026 WP(C)/27698/2026	ARUN KUMAR BARIK VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/40422/2026 WP(C)/27699/2026	CHANDRABHANU MOHANTY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
217	D-WP(C)/40371/2026 WP(C)/27700/2026	NUPUR DUTTA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
218	D-WP(C)/40082/2026 WP(C)/27701/2026	LAXMIDHAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
219	D-WP(C)/40468/2026 WP(C)/27702/2026	SHRINIBAS ROUTARAY VS STATE OF ODISHA	MANORANJAN DAS VS	// 0 //
220	D-WP(C)/40142/2026 WP(C)/27703/2026	RASHMITA BHATTACHARYA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
221	D-WP(C)/40172/2026 WP(C)/27704/2026	BANA @ GHANA PATRA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
222	D-WP(C)/40470/2026 WP(C)/27705/2026	MOHAN MANGARAJ VS STATE OF ODISHA	MANORANJAN DAS VS	// 0 //
223	D-WP(C)/38907/2026 WP(C)/27706/2026	PRAVAKAR PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
224	D-WP(C)/40173/2026 WP(C)/27707/2026	YAJNASENI BISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
225	D-WP(C)/40471/2026 WP(C)/27708/2026	DUSHMANT PATUARASINGH VS STATE OF ODISHA	MANORANJAN DAS VS	// 0 //
226	D-WP(C)/40177/2026 WP(C)/27709/2026	BANA @ GHANA PATRA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
227	D-WP(C)/40609/2026	MAA AGNIGANGAMA WSHG, CHARAMULA, NABARANGPUR	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27710/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/40474/2026	PRAKASH CHANDRA PARIDA	MANORANJAN DAS	//
	WP(C)/27711/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/38201/2026	RANJAN KUMAR BEHERA	BHAGABAN BEHERA	//
	WP(C)/27712/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/40486/2026	RAJA @ AMIYA RANJAN CHAMPATI	MANORANJAN DAS	//
	WP(C)/27713/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/40178/2026	MANAGING COMMITTEE OF PUROHIT JANARDANA BIDYA PEETHA, SUNAKHALA, SANAM SAMAL	SANAM SAMAL	//
	WP(C)/27714/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/40531/2026	PURNIMA JENA	NIRANJAN LENKA	//
	WP(C)/27715/2026	VS STATE OF ORISSA	VS	0 //
233	D-WP(C)/40319/2026	RINA BEHERA	RAMESH KUMAR SAHU	//
	WP(C)/27716/2026	VS ODISHA REAL ESTATE REGULATORY AUTHORITY (ORERA), BHUBANESWAR	VS	0 //
234	D-WP(C)/38586/2026	SAI BABA SHG, JAJPUR	RAJIV KUMAR MAHANTA	//
	WP(C)/27717/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/38810/2026	M/S.KBB FOOD PRODUCTS PVT.LTD.,BHUBANESWAR	LUCKY MOHANTY	//
	WP(C)/27718/2026	VS THE COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA	VS	0 //
236	D-WP(C)/40179/2026	SUSANTA KUMAR NAYAK	MAHESWAR MOHANTY	//
	WP(C)/27719/2026	VS INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK	VS	0 //
237	D-WP(C)/37821/2026	JAGABANDHU PADHI	SARAT CHANDRA MEKAP	//
	WP(C)/27720/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/38587/2026	OMM SHREE SHREE GOPINATH JEW SHG, BIKRAMTIRAN	RAJIV KUMAR MAHANTA	//
	WP(C)/27721/2026	VS	VS	0

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239	D-WP(C)/40293/2026 WP(C)/27722/2026	STATE OF ODISHA SUVENDU PRUSTY VS	JAJATI KESHARI KHUNTIA VS	// // 0
240	D-WP(C)/40181/2026 WP(C)/27723/2026	STATE OF ODISHA KAIBARTA GOUD VS	ASIT KUMAR NAYAK VS	// // 0
241	D-WP(C)/40300/2026 WP(C)/27724/2026	STATE OF ODISHA MADHUSUDAN JENA VS	JAJATI KESHARI KHUNTIA VS	// // 0
242	D-WP(C)/37919/2026 WP(C)/27725/2026	STATE OF ODISHA BIJAYALAXMI SAHOO VS	KEDAR CHANDRA SARANGI VS	// // 0
243	D-WP(C)/40223/2026 WP(C)/27726/2026	STATE OF ODISHA M/S.ROUTRAY DEVELOPERS, BHUBANESWAR VS	ISHWAR MOHANTY VS	// // 0
244	D-WP(C)/39852/2026 WP(C)/27727/2026	UNION OF INDIA NIMAIN CHARAN PRUSTY VS	MONOMOY BASU VS	// // 0
245	D-WP(C)/38166/2026 WP(C)/27728/2026	UNION OF INDIA TABASUM BIBI VS	SURYA PRATAP DEO VS	// // 0
246	D-WP(C)/40182/2026 WP(C)/27729/2026	REGIONAL PASSPORT OFFICER, BBSR AKHAYA KUMAR BEHERA VS	MAHESWAR MOHANTY VS	// // 0
247	D-WP(C)/40313/2026 WP(C)/27730/2026	INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK MAA GHATAGAON SHG, JHADABANDHA, GANJAM VS	DIPTI RANJAN MOHAPATRA VS	// // 0
248	D-WP(C)/40190/2026 WP(C)/27731/2026	STATE OF ODISHA RUPALI HARIJAN VS	SUMANTA BHUYAN VS	// // 0
249	D-WP(C)/39918/2026 WP(C)/27732/2026	STATE OF ODISHA SANKARSAN SAHOO VS	SATYABRATA SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/38413/2026 WP(C)/27733/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
251	D-WP(C)/40322/2026 WP(C)/27734/2026	BAJRANGABALI SHG, ARAKHAPUR, GANJAM VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
252	D-WP(C)/39919/2026 WP(C)/27735/2026	BHAGIRATHI SINGH VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
253	D-WP(C)/39452/2026 WP(C)/27736/2026	SABITA BARIK VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
254	D-WP(C)/40286/2026 WP(C)/27737/2026	BIGHNARAJ SHG, JHADABAI, GANJAM VS STATE OF ODISHA	SIBARANJAN POLAI VS	// 0 //
255	D-WP(C)/40455/2026 WP(C)/27738/2026	ABINASH PATTANAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
256	D-WP(C)/40257/2026 WP(C)/27739/2026	ABHAY KUMAR PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
257	D-WP(C)/39454/2026 WP(C)/27740/2026	SANTOSH KUMAR MAHARANA VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
258	D-WP(C)/40608/2026 WP(C)/27741/2026	PROMODE KUMAR DHUPAR VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
259	D-WP(C)/40216/2026 WP(C)/27742/2026	RAJU MINZ VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
260	D-WP(C)/39518/2026 WP(C)/27743/2026	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
261	D-WP(C)/40200/2026	ARTATRANA SURESH	ANAM CHARAN PANDA	//

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	WP(C)/27744/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/38414/2026	BASANTA KUMAR NAYAK	PARTHA SARATHI DAS	//
	WP(C)/27745/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/39228/2026	MAA BRUNDABATI S.H.G, JATABAL,NABARANGPUR	RAJIV KUMAR MAHANTA	//
	WP(C)/27746/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/39456/2026	SARBESWAR BEHERA	SALYADU ANIL KUMAR DORA	//
	WP(C)/27747/2026	VS UNION OF INDIA	VS	0 //
265	D-WP(C)/39527/2026	PURNIMA SWAIN	AMIYA KUMAR MOHANTY A	//
	WP(C)/27748/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/39847/2026	SABITRI BISWAL	SIBA PRASAD PATRA	//
	WP(C)/27749/2026	VS MAHANADI COALFIELDS LTD.,SAMBALPUR	VS	0 //
267	D-WP(C)/40388/2026	KRISHNA CHANDRA MANGARAJ	MANORANJAN DAS	//
	WP(C)/27750/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/40527/2026	SALIMA ROUT	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/27751/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/40389/2026	DEBARAJ RANAHANDOL	BISWARANJAN DALAI	//
	WP(C)/27752/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/38686/2026	RAMAKANTA SARANGI	SIBASIS SAMANTARAY	//
	WP(C)/27753/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/39299/2026	HARAPARBATI SHG, SURKHADEIPUR,JAJPUR	RAJIV KUMAR MAHANTA	//
	WP(C)/27754/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/38777/2026	ROSHAN KUMAR PATEL	MANMEET SINGH ARORA	//
	WP(C)/27755/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/39300/2026 WP(C)/27756/2026	THE HONOURABLE APPELLATE COMMITTEE HIGH COURT OF ORISSA, CUTTACK CUTTACK MAA MANGAL SHG, DEPURA, JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// // 0 //
274	D-WP(C)/39729/2026 WP(C)/27757/2026	KUSUM KUMARI PANDA VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
275	D-WP(C)/40625/2026 WP(C)/27758/2026	KAMALAKANTA SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
276	D-WP(C)/39302/2026 WP(C)/27759/2026	MAA JAGAT JANANI SHG, KOTAGAON, NABARANGPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
277	D-WP(C)/39579/2026 WP(C)/27760/2026	PRABHUNATH SHARMA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
278	D-WP(C)/39306/2026 WP(C)/27761/2026	MANORANJAN MAHARANA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
279	D-WP(C)/40636/2026 WP(C)/27762/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
280	D-WP(C)/40496/2026 WP(C)/27763/2026	AJAYA KUMAR ROTRAY VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	// 0 //
281	D-WP(C)/40637/2026 WP(C)/27764/2026	NAGESWAR BARIK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
282	D-WP(C)/39311/2026 WP(C)/27765/2026	BIJAYA KUMAR SETHY VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //
283	D-WP(C)/39314/2026 WP(C)/27766/2026	SAGAR PRASAD LENKA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //

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284	D-WP(C)/40506/2026 WP(C)/27767/2026	JAY JAGANNATH WOMEN SELF HELP GROUP (WSHG), JAIPUR VS STATE OF ODISHA	RAMASHISH ACHARYA VS	// 0 //
285	D-WP(C)/40502/2026 WP(C)/27768/2026	GIRIGOBARDHAN BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
286	D-WP(C)/39593/2026 WP(C)/27769/2026	M/S. GOLDEN HOSPITALITY SERVICE PVT. LTD, BHUBANESWAR VS UNION OF INDIA	LALITENDU MISHRA VS	// 0 //
287	D-WP(C)/40218/2026 WP(C)/27770/2026	RASHMIREKHA SAMAL VS JOINT COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	BISWAJIT NAYAK VS	// 0 //
288	D-WP(C)/40500/2026 WP(C)/27771/2026	AJAY NAG VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
289	D-WP(C)/39457/2026 WP(C)/27772/2026	BHRAMARBAR PRADHAN VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
290	D-WP(C)/39084/2026 WP(C)/27773/2026	MAMATA KUMAR SUAR VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
291	D-WP(C)/39425/2026 WP(C)/27774/2026	SURESH CHANDRA SWAIN VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
292	D-WP(C)/39459/2026 WP(C)/27775/2026	SANJAY KUMAR BEHERA VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
293	D-WP(C)/39606/2026 WP(C)/27776/2026	M/S.ANUP BUILDER, KALAHANDI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
294	D-WP(C)/39611/2026 WP(C)/27777/2026	M/S.ANUP BUILDER, KALAHANDI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
295	D-WP(C)/40569/2026	AJAYA KUMAR DAS	SANGRAM JENA	//

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	WP(C)/27778/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/39421/2026	DAHANA NETI	TRILOCHAN DASH	//
	WP(C)/27779/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/40508/2026	LAXMIDHAR DUTTA	KUNAL KUMAR SWAIN	//
	WP(C)/27780/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/40332/2026	M/S.MAA SANTOSHI TRADERS, SUNDERGARH	JANMEAJAYA DASH	//
	WP(C)/27781/2026	VS THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
299	D-WP(C)/40589/2026	SAROJ KANTA DAS	SANGRAM JENA	//
	WP(C)/27782/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/40564/2026	AJAYA KUMAR MISHRA	SANGRAM JENA	//
	WP(C)/27783/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/40517/2026	KALPANA ACHARYA	KUNAL KUMAR SWAIN	//
	WP(C)/27784/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/40576/2026	JAYANTA KUMAR TRIPATHY	SANGRAM JENA	//
	WP(C)/27785/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/40137/2026	ELINA BALABANTRAY	DHANANJAYA MUND	//
	WP(C)/27786/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/40510/2026	RITA MOHANTY	KUNAL KUMAR SWAIN	//
	WP(C)/27787/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/40639/2026	RAMA CHANDRA BEHERA	GOURI MOHAN RATH	//
	WP(C)/27788/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/40583/2026	RAJENDRA KUMAR PRADHAN	SANGRAM JENA	//
	WP(C)/27789/2026	VS	VS	0

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307	D-WP(C)/39596/2026 WP(C)/27790/2026	STATE OF ODISHA M/S.ANUP BUILDER, KALAHANDI VS	BHABANI SANKAR DAS VS	// // 0
308	D-WP(C)/40038/2026 WP(C)/27791/2026	STATE OF ODISHA ASHOK KUMAR SAHU VS	SALYADU ANIL KUMAR DORA VS	// // 0
309	D-WP(C)/39740/2026 WP(C)/27792/2026	UNION OF INDIA ROURKELA ISPAT KARAKHANA KARMACHARI SANGH, SUNDARGARH VS	NITISH KUMAR MISHRA VS	// // 0
310	D-WP(C)/39472/2026 WP(C)/27793/2026	UNION OF INDIA MAMATA PATEL VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
311	D-WP(C)/39601/2026 WP(C)/27794/2026	STATE OF ODISHA M/S.ANUP BUILDER, KALAHANDI VS	BHABANI SANKAR DAS VS	// // 0
312	D-WP(C)/39467/2026 WP(C)/27795/2026	STATE OF ODISHA SAHANAWAZ KHAN VS	SATYAJIT MOHAPATRA (2) VS	// // 0
313	D-WP(C)/39021/2026 WP(C)/27796/2026	STATE OF ODISHA MAA SAHADASUNDARI S H G VS	RAJIV KUMAR MAHANTA VS	// // 0
314	D-WP(C)/39786/2026 WP(C)/27797/2026	STATE OF ODISHA GANESH RAM PANDA VS	PRASANTA KUMAR JOSHI VS	// // 0
315	D-WP(C)/40039/2026 WP(C)/27798/2026	STATE OF ODISHA MAMATA ROUT VS	SALYADU ANIL KUMAR DORA VS	// // 0
316	D-WP(C)/39226/2026 WP(C)/27799/2026	UNION OF INDIA MAA DURGA S.H.G., MANTRIGUDA, VS	RAJIV KUMAR MAHANTA VS	// // 0
317	D-WP(C)/39227/2026 WP(C)/27800/2026	STATE OF ODISHA SREE MAA S.H.G, SANAMALIGUDA VS	RAJIV KUMAR MAHANTA VS	// // 0
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318	D-WP(C)/40040/2026 WP(C)/27801/2026	CHAITANYA BEHERA VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
319	D-WP(C)/39948/2026 WP(C)/27802/2026	ISWAR SOREN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
320	D-WP(C)/40374/2026 WP(C)/27803/2026	DINDAYAL SHAH VS INDIAN OIL CORP. LTD., SAMBALPUR	BIRAJA PRASANNA DAS VS	// 0 //
321	D-WP(C)/39920/2026 WP(C)/27804/2026	SAROJINI JENA VS COMMISSIONER, CONSOLIDATION, ODISHA, BHUBANESWAR	BANAMALI SAHOO VS	// 0 //
322	D-WP(C)/40551/2026 WP(C)/27805/2026	PADMANAVA TRIPATHY VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
323	D-WP(C)/40051/2026 WP(C)/27806/2026	MAA ASHAPURA SHG, KHANDOKATA, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
324	D-WP(C)/40579/2026 WP(C)/27807/2026	KANHU CHARAN MAHAKUD VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
325	D-WP(C)/39215/2026 WP(C)/27808/2026	DEBI PRASAD PATTANAIAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
326	D-WP(C)/40053/2026 WP(C)/27809/2026	INDIRAGANDHI SHG, SAGARA, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
327	D-WP(C)/38073/2026 WP(C)/27810/2026	PRATIK RANJAN BHOI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
328	D-WP(C)/40054/2026 WP(C)/27811/2026	RADHAKRUSHNA SHG, MAHULCHHAPAL, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
329	D-WP(C)/40050/2026	MAA LAXMI SHG, SAMBALPUR	SUKANTA KUMAR DALAI	//

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	WP(C)/27812/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/40056/2026 WP(C)/27813/2026	MAA METAKANI SHG, SAHASPUR, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
331	D-WP(C)/39171/2026 WP(C)/27814/2026	ASMIN PRASAD SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
332	D-WP(C)/39490/2026 WP(C)/27815/2026	SUNIL KUMAR PARIDA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
333	D-WP(C)/40458/2026 WP(C)/27816/2026	MANOJA KUMAR JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
334	D-WP(C)/40055/2026 WP(C)/27817/2026	OMM BABA MANI SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
335	D-WP(C)/39706/2026 WP(C)/27818/2026	SATYABRATA NAYAK VS STATE OF ODISHA	SIBASIS SAMANTARAY VS	// 0 //
336	D-WP(C)/40058/2026 WP(C)/27819/2026	ADISHAKTI SHG, LAINDMAL, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
337	D-WP(C)/40059/2026 WP(C)/27820/2026	MAA BANKESWARI SHG, BAGHALA, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
338	D-WP(C)/39608/2026 WP(C)/27821/2026	BISWA RANJAN GHARAI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
339	D-WP(C)/36842/2026 WP(C)/27822/2026	SIBARAM PANI VS DIWAKAR KAUSHIK	DR. VIKASH KUMAR VS	// 0 //
340	D-WP(C)/39983/2026 WP(C)/27823/2026	BASANTI DEI VS	NIRANJAN NAYAK VS	// 0

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341	D-WP(C)/40016/2026 WP(C)/27824/2026	STATE OF ODISHA SHIBA PRASAD PRADHAN VS	PRASHANTA NAYAK VS	// // 0
342	D-WP(C)/40590/2026 WP(C)/27825/2026	STATE OF ODISHA PUSPALATA SAHOO VS	LUCKY MOHANTY VS	// // 0
343	D-WP(C)/39985/2026 WP(C)/27826/2026	AUTHORIZED OFFICER, YES BANK, KOLKATA TUSHAR KANTA PATTNAIK VS	NIRANJAN NAYAK VS	// // 0
344	D-WP(C)/39640/2026 WP(C)/27827/2026	STATE OF ODISHA NALU BEHERA VS	NIRANJAN LENKA VS	// // 0
345	D-WP(C)/40252/2026 WP(C)/27828/2026	STATE OF ODISHA BUDHIMAN BEHERA VS	PRAMOD RANJAN BEHERA VS	// // 0
346	D-WP(C)/40472/2026 WP(C)/27829/2026	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK GOBINDA CHANDRA SAW VS	KUNAL KUMAR SWAIN VS	// // 0
347	D-WP(C)/39989/2026 WP(C)/27830/2026	STATE OF ODISHA BHOBANI NAYAK VS	NIRANJAN NAYAK VS	// // 0
348	D-WP(C)/40634/2026 WP(C)/27831/2026	STATE OF ODISHA PRASANTAMAYEE RATH VS	GOURI MOHAN RATH VS	// // 0
349	D-WP(C)/39683/2026 WP(C)/27832/2026	STATE OF ODISHA RASHMI RANJAN JENA VS	MANAS PATI VS	// // 0
350	D-WP(C)/38838/2026 WP(C)/27833/2026	STATE OF ODISHA MANORANJAN BISWAL VS	NITYANANDA BEHURIA VS	// // 0
351	D-ABLAPL/25070/2026 ABLAPL/10026/2026	STATE OF ODISHA GANESH SWAIN VS	LAMBODOR ACHARI VS	// // 0
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352	D-ABLAPL/25426/2026 ABLAPL/10027/2026	JITENDRA MOHANTY @ SANA MOHANTY VS STATE OF ODISHA	MANGU NANDY VS	UMERKOTE /301 /2026 () //
353	D-ABLAPL/25313/2026 ABLAPL/10028/2026	PANCHUA @ PANCHANAN BEHERA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	JAJPUR SADAR /252 /2026 () //
354	D-ABLAPL/25434/2026 ABLAPL/10029/2026	MANAS KUMAR PANDA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	/ /0 J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000065/2026
355	D-ABLAPL/25384/2026 ABLAPL/10030/2026	LUNA BHUKTA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHIRINGIA /85 /2026 () //
356	D-ABLAPL/25552/2026 ABLAPL/10031/2026	MD. ASHRAFUL @ ASRAFUL VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	LAHUNIPADA /252 /2024 () //
357	D-ABLAPL/25458/2026 ABLAPL/10032/2026	SAI SUBHAM BHUYAN VS STATE OF ODISHA	MANISH DHIR VS	JAGATPUR /528 /2026 () //
358	D-ABLAPL/25539/2026 ABLAPL/10033/2026	PRASANTA KUMAR SAHU VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	BAIDYANATHPUR /360 /2025 () //
359	D-ABLAPL/25557/2026 ABLAPL/10034/2026	ISWAR CHAMPIA VS STATE OF ODISHA	PRADIPTA BEURA VS	/ / S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000105/2026
360	D-ABLAPL/25561/2026 ABLAPL/10035/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TANGI(Cuttack) 2(A)CC/0000289/2025
361	D-ABLAPL/25559/2026 ABLAPL/10036/2026	PABITRA KUMAR SWAIN VS STATE OF ODISHA	PRADIPTA BEURA VS	BYREE /196 /2026 () //
362	D-ABLAPL/25830/2026 ABLAPL/10037/2026	JHILLIBALA PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GONDIA /360 /2026 () //
363	D-ABLAPL/25834/2026	SOLEKHA KHATUN	KARTIK CHANDRA TRIPATHY	JAJPUR SADAR /278 /2026

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	ABLAPL/10038/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/25560/2026 ABLAPL/10039/2026	SK. NAJIR HUSSEN VS STATE OF ODISHA	LALITENDU BHUYAN VS	TELKOI /188 /2026 () //
365	D-ABLAPL/25844/2026 ABLAPL/10040/2026	DIPTIMAYEE SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /385 /2026 () //
366	D-ABLAPL/25613/2026 ABLAPL/10041/2026	JITENDRA KUMAR SATAPATHY VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	DHENKANAL SADAR /519 /2025 () //
367	D-ABLAPL/25847/2026 ABLAPL/10042/2026	MANOJ SABAR @ PINTU VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KHARIAR /264 /2026 () //
368	D-ABLAPL/25632/2026 ABLAPL/10043/2026	MANOJ PATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	PATNAGARH /198 /2026 () //
369	D-ABLAPL/25705/2026 ABLAPL/10044/2026	MANGULU@MANGALU@MANOJ SWAIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	HINJILI /530 /2026 () //
370	D-ABLAPL/25770/2026 ABLAPL/10045/2026	BIPIN MAHAKUD @ BIPIN BIHARI MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /165 /2026 () //
371	D-ABLAPL/25850/2026 ABLAPL/10046/2026	PRATAP KUMAR BISWAL VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CHANDABALI /290 /2026 () //
372	D-ABLAPL/25074/2026 ABLAPL/10047/2026	TULU NAIK VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	BELLAGUNTHA /386 /2026 () //
373	D-ABLAPL/25877/2026 ABLAPL/10048/2026	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	NILGIRI /362 /2026 () //
374	D-ABLAPL/25404/2026 ABLAPL/10049/2026	SK JAFAR HUSSAIN VS	DIBYA PRAKASH MISHRA VS	AINTHAPALI /235 /2026 ()

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375	D-ABLAPL/25880/2026 ABLAPL/10050/2026	STATE OF ODISHA JAGANNATH SETHY VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /453 /2026 ()
376	D-ABLAPL/25565/2026 ABLAPL/10051/2026	STATE OF ODISHA SURENDRA MAHAPATRA VS	BISHNU PRASAD PRADHAN VS	// BHAWANIPATNA TOWN /213 /2023 ()
377	D-ABLAPL/25597/2026 ABLAPL/10052/2026	STATE OF ODISHA G.KIRAN @ GEMBALI KIRAN VS	DIGAMBAR SETHI VS	// BANDHUGOAN /64 /2026 ()
378	D-ABLAPL/20074/2026 ABLAPL/10053/2026	STATE OF ODISHA ALOK KUMAR PARIJA VS	PRADEEP RANJAN MISHRA VS	// CUTTACK SADAR /165 /2015 ()
379	D-ABLAPL/25781/2026 ABLAPL/10054/2026	STATE OF ODISHA TAPAN KUMAR SAHU VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /526 /2026 ()
380	D-ABLAPL/25280/2026 ABLAPL/10055/2026	STATE OF ODISHA HARAS SETHI @ HARA SETHI VS	BIKRAM KESHARI RAJ VS	// BANKI /426 /2026 ()
381	D-ABLAPL/25780/2026 ABLAPL/10056/2026	STATE OF ODISHA RABINDRA NATH PASHAYAT VS	DOLAGOBINDA MOHAPATRA VS	// // ()
382	D-ABLAPL/26132/2026 ABLAPL/10057/2026	STATE OF ODISHA SURENDRA PARIDA @ NARAYAN PARIDA VS	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000023/2026
383	D-ABLAPL/26136/2026 ABLAPL/10058/2026	STATE OF ODISHA RATNAKAR SAHOO VS	PRADIPTA BEURA VS	// / /0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000015/2025
384	D-ABLAPL/25495/2026 ABLAPL/10059/2026	STATE OF ODISHA ABHISEKH BHOL VS	TARA PRASAD MOHAPATRA VS	PURI SADAR /423 /2026 ()
385	D-ABLAPL/25598/2026 ABLAPL/10060/2026	STATE OF ODISHA SESHA MOHAPATRA @ SESHADDEV MOHAPATRA @ SHASADAV MOHAPATRA VS	PRADEEP KUMAR DAS VS	// JHARSUGUDA SADAR /332 /2024 ()
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386	D-ABLAPL/25889/2026 ABLAPL/10061/2026	BHAGABAN DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	CHATRAPUR /386 /2026 () //
387	D-ABLAPL/25890/2026 ABLAPL/10062/2026	RAGHUNATH MALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ERASAMA /267 /2026 () //
388	D-ABLAPL/25376/2026 ABLAPL/10063/2026	SURENDRA PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /408 /2026 () //
389	D-ABLAPL/25377/2026 ABLAPL/10064/2026	BALARAM PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /529 /2026 () //
390	D-ABLAPL/25329/2026 ABLAPL/10065/2026	DHIRAJ KUMAR SAH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /577 /2025 () //
391	D-ABLAPL/24467/2026 ABLAPL/10066/2026	SUSANTA KUMAR SWAIN @ SUSANTA SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /194 /2026 () //
392	D-ABLAPL/25335/2026 ABLAPL/10067/2026	SK. WAHID ALLI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA /212 /2026 () //
393	D-ABLAPL/25349/2026 ABLAPL/10068/2026	KALIA BEHERA VS STATE OF ODISHA	LAXMI NRUSINGHA SAHU VS	NIMAKHANDI /210 /2026 () //
394	D-ABLAPL/25728/2026 ABLAPL/10069/2026	RAMESH CHANDRA DIP VS STATE OF ODISHA(VIG.)	PREETISH SAHU VS	/ /0 () //
395	D-ABLAPL/25833/2026 ABLAPL/10070/2026	PRABHU KALYAN PARIDA @ OMM VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	INFOCITY PS /756 /2026 () //
396	D-ABLAPL/25852/2026 ABLAPL/10071/2026	CHAKARA JENA @ AJAY JENA VS STATE OF ODISHA	KABIR KUMAR JENA VS	INFOVALLY UPD BHUBANESWAR /308 () //